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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CUTTACK BENCH, CUTTACK

O.A./T.A./B.A. No..... 554 199

Bhagaban Sethi..... Applicant(s)

Versus

V.O.I. 8/93..... Respondent(s)

Sr. No	Date	Order with Signature
	30.7.96	REGISTER
1	5.8.96	<p>At the request of Shri M. Mohanty, adjourned to 16.8.1996 for admission.</p> <p style="text-align: right;">D. C. M. Member (ADMINISTRATIVE)</p>
2	16.8.96	<p>Heard Shri P. Kar, learned counsel for the applicant. In this application the only prayer is to consider the representation of the applicant for compassionate appointment of his son. The applicant was rendering service as casual labour (Gangaram) under South Eastern Railway, Balasore on daily rate basis since 1956. It is averred in para 4 (b) of the application that he was made a regular Gatekeeper in Ranital Railway Station on 12.6.1989. He superannuated on 31.8.1994. The applicant in his representation also prays for pensionary dues. He has filed a representation on 3.1.1996 to the Divisional Railway Manager, S.E.Railway, Kharagpur who is impleaded as Respondent 2 in this application. This Original Application is disposed of with a direction to Respondent No. 2, viz. Divisional Railway Manager, S.E. Railway, Kharagpur, to consider the</p> <p style="text-align: right;">For Admiss. 30.7.96 Feb 14.9.96 Bench</p>

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Serial No. of Order	Date of Order	Order with Signature
..2	16.8.96	<p>applicant's representation dated 3.1.1996 and pass a reasoned and speaking order within six weeks from the date of receipt of a copy of this order. Thus the application is disposed of as above. No costs.</p> <p>Hand over a copy of the order to the petitioner's counsel.</p> <p><i>Nareshwar</i> MEMBER (ADMINISTRATIVE)</p> <p>Order no 2, Dt 16-8-96</p> <p>A copy of Order along with the notice may be sent to all respondents by Registered Post and be given to both the counsels.</p> <p>Actd 23/8/96 <i>Shankar</i></p> <p><i>23.08.96</i> S.O.(D)</p> <p>Received copy 2nd August Mr. D 31/9/96 for the applicant</p>